

Chhote Lal Vs State Of Uttar Pradesh And Another

Court: Allahabad High Court

Date of Decision: April 18, 2019

Acts Referred: Indian Penal Code, 1860 â€” Section 34, 302
Code Of Criminal Procedure, 1973 â€” Section 156, 200, 202, 202(1)

Hon'ble Judges: Saumitra Dayal Singh, J

Bench: Single Bench

Advocate: Prakash Chandra Pandey, Ajay Sengar

Final Decision: Allowed

Judgement